

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>5/5/93</u> Reply filed on 13/5/93	Mr. R. M. Mathur Counsel for the petitioner, Mr. Manish Bhadauri - Counsel for the respondents may be listed for admission on 21/5/93. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judicial)
<u>21.5.93</u> Present: → Copy sent to the app. Govt & resp. Govt on vide 4008 to 4006 Date 14-6-93	Sh. R. M. Mathur, Counsel for the petitioner/ applicant. We have heard the learned counsel for the applicant and have perused the appls. MP is allowed. The OA 860/88 be restored to its original number and the order dt. 22.4.92 is recalled. The OA may be listed on 21.8.93. The MP stands disposed of. (O. P. Sharma) Administrative Member (D. T. Mehta) Vice-Chairman